

(d) if so, what action has been taken by the Government of India on it ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The proposal is for setting up a new factory for manufacture of advanced avionic systems.

(c) Yes, Sir.

(d) The State Government has been informed that their request would be considered along with offers from several other States while taking a final view on the proposal.

Conference of Seafood Exporters

4219. **SHRI M. M. LAWRENCE :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose calling a conference of the small scale-sector which are engaged in the seafood export in the States, who mainly do export of seafood, and those who have stopped the business for various reasons ;

(b) if so, when ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT GHANANA) : (a) No, Sir. The Ministry of Industry does not propose to call any such conference in the near future.

(b) Does not arise.

(c) The Marine Products Export Development Authority is already seized of the problem and is taking steps to promote product and market diversification.

Up-Gradation of Post of Army Officers

4220. **SHRI HARIKESH BHADUR :**

SHRI K. MALLANNA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government have up-graded some posts in the Army Officers cadre ;

(b) if so, details thereof ;

(c) how many officers of various ranks have benefited ;

(d) does it have any effect on the number of vacancies at Captains and Majors level ; and

(e) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) 1283 posts of Majors have been up-graded to the rank of Lt. Colonel, 583 posts of Lt. Colonels to Colonels, 125 posts of Lt. Colonels/Colonels to Brigadiers, 62 posts of Brigadiers to Major General and 11 posts of Major General to Lt. General.

(c) Government have ordered that these upgradations will be phased over a period of three years commencing from 1980-81. A total of 700 officers have so far benefited from these upgradations.

(d) and (e). Yes, Sir. However, since promotion to the rank of Major is by time scale and is not dependent on the number of vacancies, no individual will be adversely affected.

Pellets for Communal Riots

4221. **SHRI ASHOK GEHLOT :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Police have recently developed a plastic pellet with a view to make a person injured with it, in-capable of taking part in riots etc. again;

(b) whether it is a fact that the person injured with it does not die and these pellets are used only at the time of riots ;

(c) whether these pellets have recently been used anywhere ;

(d) whether Government are considering a proposal to make wide use of these pellets at the time of riots ;

(e) if so, by what time a decision will be taken in this regard ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The plastic pellets system has been developed by the Border Security Force in association with the Bureau of Police Research & Development. Some material has been issued to Delhi Police for riot control.

(b) The recommended deployment range is about 50 metres at which a person hit with pellet, will get only incapacitated with no likelihood of fatal injuries being caused.

(c) The plastic packs have been used against a riotous mob in Hyderabad on 28th October, 1980.

(d) to (f) A decision for wider use will be taken on receipt of the report from the Director General of Police, Hyderabad about the efficacy of the pellets used in that city.

Visit of Chairman of British Aerospace and Customs of Talks with him

4222. SHRI NAWAL KISHORE SHARMA : Will the Minister of DEFENCE be pleased to state :

(a) whether Sir Frederick Page, Chairman, of the aircraft group of British Aerospace, with which agreement for India's purchase of Jaguar aircraft had been signed, has recently visited India along with the British Overseas Trade team in November, 1980 ;

(b) if so, whether the question of revising the 1979 contract for purchase of Jaguars has been discussed with him ; and

(c) the outcome of the talks held with him and the final decision taken in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Unemployment Dole

4223. SHRI ATAL BEHARI VAJPA-YEE :
SHRI MADHAV RAO SCINDIA :
SHRI SATYANARAYAN JAITHIYA :

Will the Minister of LABOUR be pleased to state :

(a) the names of States which are paying unemployment dole to jobless youths ;

(b) if so, the details thereof ;

(c) the number of jobless youths in Kerala who are being paid or to be paid such a dole there ; and

(d) the details of future programme under this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SUNHA): (a) & (b). Available information regarding unemployment allowance/benefit schemes being implemented by different State Governments is indicated in the statement.

(c) & (d). Unemployment assistance has been granted to 2.25 lakh persons under the Kerala Unemployment Assistance Scheme till November, 1980. An expenditure of Rs. 6.5 crores has been incurred till November 1980 and according to the State Government, a total amount of Rs. 15 crores is required for the current financial year for the payment of unemployment assistance.

Statement

Unemployment Allowance/Benefits Schemes being implemented by different State Governments.

The following Unemployment Benefit/ Allowance Schemes are being implemented by the different State Governments :

1. *Punjab* : An Unemployment Allowance of Rs. 50 per month to graduates and post-graduates and Rs. 40 per month to matriculates registered with the Employment Exchanges in the State and satisfying certain eligibility conditions, is paid.

2. *Kerala* : Unemployed persons registered with the Employment Exchanges and satisfying certain eligibility conditions are paid "Unemployment Assistance" of Rs. 50 per month.

3. *West Bengal* : Unemployed persons registered with the Employment Exchanges and satisfying certain eligibility conditions are paid an Unemployment Allowance of Rs. 50 per month. Beneficiaries under the Scheme are expected to participate in any work/programme/scheme sponsored by the State Government for which they would be paid Rs. 200 per annum as additional remuneration.

4. *Gujarat*: The Government of Gujarat provide "Retention Allowance" ranging from Rs. 50 to Rs. 100 per month to SSCs, graduates and post-graduates and technical diploma holders registered with the Employment Exchanges and satisfying certain eligibility conditions. The beneficiaries under this scheme are provided with part-time work/training.